

(b) if so, the details (hundred rupee note, ten rupee note etc.) thereof; and

(c) if not, the measures taken by the Central Government to meet the deficit budget of the said year?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Presumably, the Hon'ble Member seeks information on increase in currency with the public as a result of Government's budgetary deficit. During the current financial year between March 28, 1980 and January 23, 1981, currency with the public increased by Rs. 1196 crores. However, there are several sources of the increase in the currency with the public, hence it is not possible to attribute this increase to any one source.

(b) and (c). Information on denomination-wise details of notes issued during the above period is not available.

Functions of Banks in implementation of 20-Point Programme

697. SHRI S. A. DORAI SEBASTIAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the functions of rural and urban banks are important in the implementation of Prime Minister's 20-Point Programme;

(b) if so, the stagnation in several States for the implementation of 20-Point Programme is still examined; and

(c) the steps that are going to be taken to modify the constitution of the Board of Directors of Nationalised Banks and their machineries?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MANGANBHAI BAROT): (a) Yes, Sir.

(b) The Reserve Bank of India has recently introduced a new reporting system to enable the banks to indicate

the progress made for the implementation of 20-Point Programme. It may take some more time for the data to start flowing in from the banks. Stagnations or imbalances, if any, in any State can be assessed on receipt of such data.

(c) The appointment of Directors on the Boards of the nationalised banks are made in accordance with the provisions contained in Clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970. Representatives of farmers, artisans, small industrialists and Scheduled Castes/Tribes are appointed as members of the boards of directors to encourage the flow of credit to the priority sectors including the beneficiaries of the 20-Point Programme.

इंडियन एयरलाइन्स के किराये में वृद्धि

698. श्री राम प्यारे पनिका: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि इंडियन एयरलाइंस के किराये में वृद्धि की जा रही है; और

(ख) यदि हां, तो कितनी वृद्धि की जा रही है और इसके क्या कारण हैं?

पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा): (क) और (ख) जी, नहीं। परन्तु, ईंधन के मूल्य में हाल में हुई वृद्धि के कारण, उन सभी मार्गों पर, जहाँ किराया 350/- रुपए से अधिक है, लगाए गए ईंधन सरचार्ज में 5 प्रतिशत की वृद्धि हुई है। उन मार्गों के संबंध में, जिनके किराये 350/- रुपए से कम हैं, प्रतिशत 5 प्रतिशत की वृद्धि लागू नहीं की गयी है।